

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 4921
TO BE ANSWERED ON 26.03.2018

WELFARE OF STs

4921. SHRI M. CHANDRAKASI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the percentage of funds utilization under various schemes of providing financial aid to Voluntary Organizations for undertaking welfare of Scheduled Tribes (ST);
- (b) whether any periodic feedback is obtained by the Ministry on successful implementation of the scheme, if so, the details thereof ;
- (c) the total amount of financial aid granted to Voluntary Organizations for their role towards welfare of Scheduled Tribes in Tamil Nadu during the last three years; and
- (d) the details of Voluntary Organizations in Tamil Nadu which received aids for working for the welfare of Scheduled Tribes during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a): The budget allocation for the FY 2016-17 for the following schemes implemented through Voluntary Organizations (VOs) for undertaking welfare of STs was Rs. 120.00 Crore and 100% budget allocation was utilized for the purpose: -

- (1) Grant-in-aid to voluntary organizations working for the welfare of Scheduled Tribes,
- (2) Strengthening Education among ST Girls in Low Literacy Districts
- (3) Vocational Training in Tribal Areas

(b): NGO run projects funded by the Ministry of Tribal Affairs are considered based upon the annual inspection carried by the District Authorities. Further, to ensure proper utilization of funds by the NGOs / VOs, the projects / schemes, are monitored through:

- i. Scrutiny of proposals by multidisciplinary State Level Committee every Year.
- ii. Mandatory submission of Audited statements of accounts as well as Utilization Certificate pertaining to the releases.
- iii. Field inspections by Officers from State Government / Central Government.

In addition to the above, the accounts of grantee institutions are open for inspection by representatives/officers from the office of Comptroller and Auditor General of India, or concerned State Govt. at any time.

(c) & (d): Details of financial aid granted to voluntary organizations for their role towards welfare of Scheduled Tribes in Tamil Nadu, organization-wise, during the last three years is annexed.

Annexure referred to in reply to Part (c) and (d) of Lok Sabha Unstarred Question No. 4921 for 26.03.2018 raised by Shri M. Chandrakasi regarding "Welfare of STs"

VOLUNTARY ORGANISATIONS/NON GOVERNMENTAL ORGANISATIONS FUNDED DURING 2014-15 TO 2016-17 UNDER THE SCHEME OF 'GRANT-IN-AID TO VOLUNTARY ORGANISATION WORKING FOR THE WELFARE OF SCHEDULED TRIBES'

(Amount in Rs)

S.No.	Name of the Vos/NGOs with addresses	Project	2014-15	2015-16	2016-17
TAMIL NADU					
1	New life Agency for Tribal People Upliftment (NATPU), Distt-Vellore, Tamil Nadu pin-632009	Hostel	1181354	1181790	-
2	Grameeya Makkal Abnirudhi Iyakkam, (GMAI), Poonthottam, Post-Coimbatore, Tamil Nadu	10-Bedded Hospital, Mobile Dispensary	2328165	-	2328165
3	South India Scheduled Tribes Welfare Association, Saidapet, Pin code-600017, Tamil Nadu	Residential School	-	-	1562854
	Total		3509519	1181790	3891019

NON-GOVERNMENTAL ORGANISATIONS FUNDED DURING 2014-15 TO 2016-17 UNDER THE SCHEME OF VOCATIONAL TRAINING IN TRIBAL AREAS

(Amount in RS)

S.No.	Name of the Organisation	2014-15	2015-16	2016-17
TAMIL NADU				
1	Bharathiar Makkal Nalvalu Sangham, 82, Sanyasi Kundu Extn., Kitchipalayam, Salem-636015.	-	-	3120000
	Total	0	0	3120000

Note: No proposal was received from the Government of Tamil Nadu under the scheme of Strengthening among ST Girls in Low Literacy Districts
